

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 337 OF 2016 & IA NO. 730 OF 2016 & IA NOS. 58, 711 AND 951  
OF 2017**

**APPEAL NO. 342 OF 2016 & IA NOS. 750 AND 751 OF 2016**  
**APPEAL NO. 33 OF 2017 & IA NOS. 62, 64 AND 589 OF 2017**  
**APPEAL NO. 28 OF 2017 & IA NOS. 28 AND 30 OF 2017**  
**APPEAL NO. 29 OF 2017 & IA NOS. 42 AND 44 OF 2017**  
**APPEAL NO. 30 OF 2017 & IA NOS. 755 AND 756 OF 2016**  
**APPEAL NO. 57 OF 2017 & IA NO. 102 OF 2017**  
**APPEAL NO. 77 OF 2017 & IA NOS. 207, 209 AND 972 OF 2017**  
**APPEAL NO. 221 OF 2017 & IA NOS. 456, 505 AND 457 OF 2017**

**Dated: 15<sup>th</sup> November, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**APPEAL NO. 337 OF 2016 & IA NO. 730 OF 2016 &  
IA NOS. 58, 711 AND 951 OF 2017**

**In the matter of:**

**Bharti Airtel Ltd. .... Appellant(s)**  
**Vs.**  
**Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran  
Ms. Swapna Seshadri  
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1  
  
Mr. G. Sai Kumar  
Mr. Varun Agarwal  
Ms. Nikita Choukes  
Ms. Soumya G. Kumar for R-2

**APPEAL NO. 342 OF 2016 & IA NOS. 750 AND 751 OF 2016**

**In the matter of:**

**Tata Teleservices (Maharashtra) Ltd. .... Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Suruchi Thapar  
Mr. Ajay Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. G. Sai Kumar  
Mr. Varun Agarwal  
Ms. Nikita Choukes  
Ms. Soumya G. Kumar for R-2

Mr. Ramji Srinivasan, Sr. Adv.  
Mr. Gaurav Mitra  
Mr. Tushar Bhardwaj  
Mr. Sohil Yadav for R-3

**APPEAL NO. 33 OF 2017 & IA NOS. 62, 64 AND 589 OF 2017**

**In the matter of:**

**Vodafone Mobile Services Ltd. .... Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raghav Pandey  
Mr. Shamik Bhatt

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. G. Sai Kumar  
Mr. Varun Agarwal  
Ms. Nikita Choukes  
Ms. Soumya G. Kumar for R-2

Ms. Petal Chandhok for **SND Ltd.**

**APPEAL NO. 28 OF 2017 & IA NOS. 28 AND 30 OF 2017**

**In the matter of:**

**Idea Cellular Ltd. .... Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sudhir Makkar, Sr. Adv.  
Ms. Soumya Gupta  
Mr. Raghav Pandey  
Mr. Shamik Bhatt

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1  
  
Mr. G. Sai Kumar  
Mr. Varun Agarwal  
Ms. Nikita Choukes  
Ms. Soumya G. Kumar for R-2

**APPEAL NO. 29 OF 2017 & IA NOS. 42 AND 44 OF 2017**

**In the matter of:**

**Vodafone India Ltd. .... Appellant(s)**  
**Vs.**  
**Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Shamik Bhatt  
Mr. Raghav Pandey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1  
  
Mr. G. Sai Kumar  
Mr. Varun Agarwal  
Ms. Nikita Choukes  
Ms. Soumya G. Kumar for R-2

**APPEAL NO. 30 OF 2017 & IA NOS. 755 AND 756 OF 2016**

**In the matter of:**

**Telenor (India) Communications Pvt. Ltd. & Anr. .... Appellant(s)**  
**Vs.**  
**Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Suruchi Thapar  
Mr. Ajay Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1  
  
Mr. G. Sai Kumar  
Mr. Varun Agarwal  
Ms. Nikita Choukes  
Ms. Soumya G. Kumar for R-2

**APPEAL NO. 57 OF 2017 & IA NO. 102 OF 2017**

**In the matter of:**

**Reliance Communication Ltd. & Anr.** .... **Appellant(s)**  
**Vs.**  
**Maharashtra Electricity Regulatory Commission & Anr.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Hasan Murtaza  
Mr. Baraa Masood

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1  
  
Mr. G. Sai Kumar  
Mr. Varun Agarwal  
Ms. Nikita Choukes  
Ms. Soumya G. Kumar for R-2

**APPEAL NO. 77 OF 2017 & IA NOS. 207, 209 AND 972 OF 2017**

**In the matter of:**

**ATC Telecom Infrastructure Pvt. Ltd. & Ors. (ATC TIPL)** .... **Appellant(s)**  
**Vs.**  
**Maharashtra Electricity Regulatory Commission & Anr.** .... **Respondent(s)**

Counsel for the Appellant(s) : Ms. Suruchi Thapar  
Mr. Ajay Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1  
  
Mr. G. Sai Kumar  
Mr. Varun Agarwal  
Ms. Nikita Choukes  
Ms. Soumya G. Kumar for R-2

**APPEAL NO. 221 OF 2017 & IA NOS. 456, 505 AND 457 OF 2017**

**In the matter of:**

**Aircel Limited** .... **Appellant(s)**  
**Vs.**  
**Maharashtra Electricity Regulatory Commission & Anr.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Raghav Pandey  
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1  
Mr. G. Sai Kumar  
Mr. Varun Agarwal  
Ms. Nikita Choukes  
Ms. Soumya G. Kumar for R-2

**ORDER**

**IA NO. 207 OF 2017 in APPEAL NO. 77 OF 2017**  
*(Appln. for stay)*

The interim order passed on 12.09.2017 in Appeal No. 337 of 2016 and batch of matters shall apply to this case also.

List all these matters for directions on **12.12.2017**.

**(I.J. Kapoor)**  
**Technical Member**

*ts/tpd*

**(Justice Ranjana P. Desai)**  
**Chairperson**